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O.A. No 543/2011

ORDER DATED 13th OF SEPTEMBER 2011

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER(A)
&
HON'BLE MR. A.K. PATNAIK, MEMBER(J)

Heard Sri K.C. Kanungo, Ld. Counsel appearing for the applicant and Sri S.B. Jena, Ld. ASC for the Respondents.

2. Sri Jena has filed a memo where-under he has submitted that the applicant has already been issued with the Central Govt. Health Scheme Pensioner Card bearing No.P-0931 dated 08.09.11. This is not disputed by Sri Kamungo, Ld. Counsel appearing for the applicant. In this view of the matter, nothing remains further to be adjudicated in this O.A. Accordingly, this O.A. is disposed of as infructuous.

De
MEMBER(J)

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MEMBER(A)

K.B